- 7. Bombay-Belgaum
- 8. Bombay-Poona
- 9. Calcutta-Gauhati-Mohanbari
- 10.Caldutta-Gauhati-Tezpur-Jorhat-Lilabari-Mohanbari
- 11. Gauhati-Agartala (Upto June '81, recommenced from Oct., '81')
- 12. Qauhati-Silchar
- 13. Calcutta-Agartala-Silchar
- 14. Gauhati-Dimapur
- 15. Calcutta-Agartala (From June 1981)
- 16. Calcutta-Gaubati (from Oct., 81) Calcutta-Agartala-Gauhati Upto Nov. 81, From Dec 31 Calcutta-Gauhati-Tezpur Jorhat-Lilabari-Mohanbari
 - 17. Calcutta-Silchar-Imphal
 - 18. Calcutta-Bhubhaneswar-Vizag
- 19. Calcutta-Bhubhaneswar (From May '81 Calcutta/Vizag)
- 20. Delhi-Kanpur-Allahabad-Gorakhpur Varanasi-Calcutta
- 21. Delhi-Gwalior-Nagpur (Upto May 1981, From 1st June 1981 Delhi-Gwalior, From July 81 Delhi-Gwalior-Nagpur) From 15th Oct. 81 Delhi-Gwalior-Indore).
 - 22. Delhi-Chandigarh-Jammu-Srinagar
- 23. Delhi-Bhopal From June '81 Delhi-Bhopal-Nagpur (From 15th Oct., Delhi-Gwalior-Bhopal)
- 24. Delhi-Gwalior-Bhopal-Indore (From Oct. '81, Delhi-Gwalior-Bhopal)
- 25. Bhopal-Jabalpur-Raipur
- 26. Delhi-Chandigarh-Kulu (Upto Nov. 1981)
- 27. Demi-Chandigarh (From June '81 Delhi-Chandigarh-Kulu) From July '81 Delhi-Chandigarh)
- 28. Delhi-Agra-Jaipur
- 29. Delhi-Chandigarh

30. DeM-JChajuralho-Varanasi-Bhubhaneswar-Upto 26th April '81, From 27rti April '81 Delhi-Varanasi-Bhubaneswar

From Oct. '81 Delhi-Varanasi-Bhubaneswar-Ranchi-Varanasi-Delhi

- 31. Madras-Madurai
- 32. Madras-Bangaliore-Coimbatore-Cochin
- 33. Trivandrum-Cochin
- 34. Madras-Tirupati-Hyderabad
- 35. Madras-Bangalore
- 36. Bangalore-Dabolim (In May '81 Bangalore-DabolimlBelgaum (From Oct. '81 Bengalore-DeboltovBelgaum-Bangolre)
- 37. Madras-Trivandrum
- 38. Bangalore-Coimbator
- 39. Madras-Hyderabad
- 40. Trichy-Bangalore
- 41. Bangalore-Mangalore
- 42. Hydefabad-Vijayawada-Viza
- 43. Madras-Trichy (Madras-Trichy-Madrai From Sept '81)
- 44. Madras-Trichy
- 45. Madlras-Bangalore (effective 27-4-81)
- 46. Madras-Madurai (Effective 27-4-81)
- 47. Patna-Kathirtandu
- 48. Calcutta-Kathmandu.

Urban cooperative banks

1583. SHRI P. BABUL EEDDYs SHRI SYED SHAHABUDDIN:

Will the Minister of FINANCE be pleased to state:

(a) the number of urban cooperative banks in the country as on 1st January, 1982;

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- (b) the number of applications for establishment of such banks received during 1982;
- (c) the, number of applications granted, rejected and pending as on 1st -Tanuary, 1983; and
- (d) the list of such banks as on 1st January, 1982 with their operational status?

THE DEPUTY MINISTER JN THE FINANCE MINISTRY OF (SHRI JANARDHANA POOJARY): (a) The number of primary cooperative banks as on 1-1-1982 were 1247.

- (b) During the calendar year 1982, 20 applications were received by R.BJ. for establishment of new urban banks in the
- (c) Out of the applications received as at (b) above 10 were approved, 8 were rejected and 2 were under consideration.
- (d) Out of 1247 primary cooperative banks referred to above, 1089 banks were those which achieved the status of such banks on 1-3-1966 when the Banking Regulation Act, 1949 was extended to Cooperative Banks. Out of them 149 have been licensed by the R.B.I. After the Banking Regulation Act was extended to Cooperative Banks R.B.I. has licensed 178 new primary cooperative banks. Their list is as per Annexure. (See Appendix CXXV, An-nexure No. 69).

Detentions, prosecutions and convictions under COFEPOSA

1584. SHRI P. BABUL REDDY: SHRI SYED SHAHABUDDIN:

Will the Minister of FINANCE be pleased to state:

- (a) the number of detention orders under COFEPOSA Issued during 1982;
- (b) the number of persons actually detained under COFEPOSA as on 1st January, 1982 and during 1982;

- (c) the number of prosecutions pend ing as on the 1st January, 1982 and on the 31st December, 1982;
- (d) the number of cases which ended in conviction during 1982; and
- (e) the number of cases in which prosecution failed to obtain conviction during 1982?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) During the year 1982, 524 detention orders were issued under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974;

- (b) As on 1st January, 1982, 141 persons were under actual detention under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974. During the year 1982, 443 persons were detained;
- (c) As on 1st January, 1982, 1472 prosecution cases under the Customs Act, 1962 were pending. As on 31st December, 1982, 1706 prosecution cases were pending;
- (d) During the year 1982, 435 case* ended in conviction;
- (e) During the year 1982, prosecution failed to obtain conviction in 103 cases.

Distance covered on Air Force Planes by the Prime Minister

1585. SHRr SYED SHAHABUDDIN: Will the Minister of DEFENCE be pleased to state:

- (a) the mileage done by the Prime Minister on Air Force Planes during
- (b) the mileage included in (a)] above for work relating to her party;
 - <c) the total bill for such movement; and
- (d) the amount paid by her party and the amount outstanding as on the 1st January, 1983?